GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3295 ANSWERED ON:31.08.2012 NEW CAMPUSES OF MEDICAL COLLEGES Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Rana Shri Kadir;Singh Chaudhary Lal;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Council of India (MCI) has proposed to allow the existing medical colleges to open new campuses in underserved States in the country;

(b) if so, the details thereof along with the action taken/proposed by the Government thereon, State/UT-wise;

(c) the details of the relaxation made/ proposed to the existing medical colleges to open up other campuses to help set up more medical colleges in infrastructure deficient States;

(d) whether the Government proposes to double the availability of undergraduate and post graduate seats in the medical colleges by 2012; and

(e) if so, the details thereof, State/UTwise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c): No. However, Medical Council of India (MCI) with the previous approval of the Government has amended the "Establishment of Medical College Regulations, 1999" to allow establishment of medical college on two pieces of land in eight underserved states viz. Bihar, Chattisgarh, Jharkhand, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh and West Bengal. For states other than these 8 states, the Government has further approved amendment in the "Establishment of Medical College Regulations, 1999" to allow State Governments to establish medical colleges on two pieces of land by utilizing District Hospitals in such districts which do not have two or more medical colleges.

(d) & (e): No. However, the Government has taken various steps to increase undergraduate and postgraduate seats which include:

i. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.

ii. Enhancement of maximum intake capacity at MBBS level from 150 to 250.

iii. Relaxation in teacher-student ratio to increase the seats at Postgraduate level.

iv. Enhancement of age limit for appointment/ extension/re-employment against posts of teachers/dean/principal/director in medical colleges from 65 to 70 years.

v. Financial support to State medical colleges, under the scheme of "Strengthening and Upgradation of State Government Medical Colleges", to increase postgraduate seats in various disciplines or to start new postgraduate medical courses.

vi. Establishment of eight AIIMS-like institutions (six in first phase and two in second phases) under Pradhan Mantri Swasthya Surakhsa Yojana.

vii. Planning Commission has also recommended opening of new medical colleges in government sector during 12th Plan Period.